MR. DEPUTY CHAIRMAN: Then, I will call you. ...(*Interruptions*)... चूंकि पहला ज़ीरो ऑवर है, इसलिए मैं आपको बुलाऊंगा। ...(व्यवधान)... Now, what is your problem?

SHRIMATI SASIKALA PUSHPA: Sir, ... (Interruptions) ...

MR. DEPUTY CHAIRMAN: I will allow you.

SHRI SHANTARAM NAIK: Sir, I had given a notice of breach of privilege against Shri Manohar Parrikar for publishing a statement in ...(*Interruptions*)... Since the House was in Session, I had given a notice of breach of privilege. ...(*Interruptions*)... I have not yet received any reply. ...(*Interruptions*)... What is the status? ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please listen to me. ...(Interruptions)... The breach of privilege notice is dealt with according to a certain procedure. If you have given a notice, the hon. Chairman will examine it as per procedure, and, will then, accordingly, come back to you. ...(Interruptions)... I will inform you. ...(Interruptions)... It is under examination. ...(Interruptions)...

RE. THREAT TO THE LIFE OF AN M.P. OF TAMIL NADU

Now, what is your problem, Puspaji?

SHRIMATI SASIKALA PUSHPA (Tamil Nadu): Sir, I just want to say two things. Number one, for the past two days, everyone knows that something is going on in social media, which is related to the privilege of two MPs. That is why, I am raising it here. I am getting unconditional apologies from Mr. Tiruchi Siva. He is a very decent fellow. Since he spoke about my party leader, I behaved in that manner just out of emotions. I am getting excuse and apologies from Shri Tiruchi Siva and also from DMK leaders.

Number two, I have a threat to life. I am being compelled to resign from my constitutional post. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no; please listen to her. ... (Interruptions)...

SHRIA.NAVANEETHAKRISHNAN(TamilNadu):Whatisthis?...(Interruptions)... What is this?...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Navaneethakrishnan, please. ...(Interruptions)... Mr. Navaneethakrishnan. ...(Interruptions)...

12 Re. Threat to the life of [RAJYA SABHA] an M.P. of Tamil Nadu

SHRIMATI SASIKALA PUSHPA: I express my gratitude to my leader for having given me this post. ...(Interruptions)... But I am being threatened to resign from this post. ...(Interruptions)... I will not do it. ...(Interruptions)... I will not do it. ...(Interruptions)... Where is women's safety in this country, Sir? ...(Interruptions)... Where is women's safety in this country? ...(Interruptions)... I have been harassed. ...(Interruptions)... I have been slapped. ...(Interruptions)... I was harassed yesterday. ...(Interruptions)... I was slapped yesterday. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Puspaji, please listen to me. ...(*Interruptions*)... Please listen to me. ...(*Interruptions*)...

SHRIMATI SASIKALA PUSHPA: I am not even being allowed to speak here, Sir. ... (Interruptions)... What is this? ... (Interruptions)... What is this, Sir? ... (Interruptions)...

SHRIMATI SASIKALA PUSHPA: I have full gratitude for being ... (Interruptions)... There is no doubt about it. ... (Interruptions)... But, I am being threatened to ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Please listen to me. ...(*Interruptions*)... If you have any complaint, you are free to approach the hon. Chairman. ...(*Interruptions*)...

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः डिप्टी चेयरमैन सर, उन्हें अपनी बात तो कहने दीजिए। ...(व्यवधान)...

SHRIMATI SASIKALA PUSHPA: It is an MP who had been slapped, Sir. ...(Interruptions)... What is this? ...(Interruptions)... We also have dignity? ...(Interruptions)... The Constitution of India provides everybody the right to live with dignity. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please listen to me. ...(*Interruptions*)... That is what I am saying. ...(*Interruptions*)... Nareshji, please listen to me. ...(*Interruptions*)...

श्री नरेश अग्रवालः सर, अगर वे हाउस में अपनी बात कहना चाहती हैं, तो कहने दें। यह मेंबर का राइट है। ...(व्यवधान)... MR. DEPUTY CHAIRMAN: That is why I allowed here. ...(Interruptions)... I know. ...(Interruptions)... She came into the Well. ...(Interruptions)... It is for the first time that a lady-Member had to come into the Well like this. ...(Interruptions)... That is why I allowed her to speak. ...(Interruptions)... I am telling you ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: I need protection, Sir. ...(Interruptions)... I need protection. ...(Interruptions)... There is a threat to my life. ...(Interruptions)...

MR. DEPUTY CHAIRMAN; I am not able to listen. ...(Interruptions)... I am not able to listen. ...(Interruptions)... I am not able to hear you. ...(Interruptions)... Please speak one by one. ...(Interruptions)...

श्री नरेश अग्रवालः डिप्टी चेयरमैन साहब, अगर कोई मेंबर हाउस में ...(व्यवधान)... अपनी बात कहता है ...(व्यवधान)... यह पॉइंट ऑफ ऑर्डर में ...(व्यवधान)... और यह allow होगा। यह हाउस की परंपरा रही है कि अगर कोई सदस्य अपनी बात कहना चाहता है ...(व्यवधान)... तो कहने दीजिए। यह उसका राइट है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: This is her right. ...(Interruptions)... Now, listen to me. ...(Interruptions)... Please go back to your seat. ...(Interruptions)... Please listen to me. ...(Interruptions)... It is an unnecessary charge against the Chair to say that I did not allow her. ...(Interruptions)... No; let me say. ...(Interruptions)... I only allowed her. I know. In her emotions, she came to the Well. I understood and I allowed her. What I told is only this. Please understand. The hon. Chairman is the custodian of all Members. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश)ः सर, यह हाउस उनकी बात सुनना चाहता है। ...(व्यवधान)... उनका बोलने दीजिए।

MR. DEPUTY CHAIRMAN: This is very unfair. ...(Interruptions)... No. You are not allowing me to say. ...(Interruptions)... I will allow her. ...(Interruptions)... But you are not allowing me to say. ...(Interruptions)...

श्री नरेश अग्रवालः सर, वे कुछ कह रही हैं, तो उनको कहने दीजिए। ...(व्यवधान)... अगर कोई मेम्बर अपनी व्यक्तिगत बात कहना चाहता है, तो वह point of order में भी आता है, उसको कहने का पूरा अधिकार है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I am not preventing her. ... (Interruptions)

श्री नरेश अग्रवालः अगर वे कह रही हैं कि उनकी जान को खतरा है, तो फिर ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Why do you say, 'I am preventing?' ... (Interruptions)...

श्री नरेश अग्रवालः अगर वे हाउस में कुछ कहना चाहती हैं, तो कहने दीजिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I didn't prevent her. ...(Interruptions)... I didn't prevent her. ...(Interruptions)...

श्री नरेश अग्रवालः इन्होंने नाम नहीं लिया है। ...(व्यवधान)... वे कह रही हैं कि उनकी जान को खतरा है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: If all of you stand up and shout, what do I do? ... (Interruptions)...

SHRI ANAND SHARMA: Please listen to her. ... (Interruptions)

MR. DEPUTY CHAIRMAN: I am not preventing her. I am only requesting that all of you take your seats. I will allow her. ...(*Interruptions*)... But if all of you stand up, ...(*Interruptions*)...

SOME HON. MEMBERS: Okay. ... (Interruptions)

MR. DEPUTY CHAIRMAN: Pressurising me like this is not good, and also, it is under a wrong impression. I only made an observation that the hon. Chairman is the custodian. He will protect her also. ...(*Interruptions*)... That is all what I said. ...(*Interruptions*)... That is all what I said. ...(*Interruptions*)... Now, Sasikalaji, have you finished?

SHRIMATI SASIKALA PUSHPA: No, Sir. ... (Interruptions)

MR. DEPUTY CHAIRMAN: What more do you want to say? ...(*Interruptions*)... Okay.

SHRIMATI SASIKALA PUSHPA: Sir, I want to thank my leader. There is no doubt about it. She only gave me this post. I express my gratitude. But the thing is, can a leader slap an M.P.? Can a woman be harassed? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Don't bring in those things. ... (Interruptions)

SHRIMATI SASIKALA PUSHPA: I need protection. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no; don't bring in those things. ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: I need Government's protection. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Don't bring in those things. ... (Interruptions)

SHRIMATI SASIKALA PUSHPA: I need Government's protection. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. All right. ... (Interruptions)

SHRIMATI SASIKALA PUSHPA: I need Government's protection. ... (Interruptions)... I need Government's protection. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, yes. ...(Interruptions)... You write to the hon. Chairman. ...(Interruptions)... Sasikalaji, ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, they are compelling me to resign. ...(Interruptions)... They are compelling me to resign. ...(Interruptions)... Why should I resign? ...(Interruptions)... I want to serve the country. ...(Interruptions)... I want to serve the coun

MR. DEPUTY CHAIRMAN: Sasikalaji, you listen to me. ...(Interruptions)... Please. ...(Interruptions)... Sasikalaji, please listen to me. ...(Interruptions)... Don't narrate anything which amounts to ...(Interruptions)... Please. ...(Interruptions)... See, don't narrate or say anything which amounts to allegation against anybody who cannot come here and protect. Instead, ...(Interruptions)... No, please. Let me complete. ...(Interruptions)... What is this? ...(Interruptions)... If you have some personal problem, you say only that. ...(Interruptions)... You can write to the hon. Chairman. ...(Interruptions)... You can write to the hon. Chairman. ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: There is no personal problem, Sir. It is a privilege of an M.P. to speak with this. ...(Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, she needs the. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I told her. ...(Interruptions)...

SHRI ANAND SHARMA: You are the custodian. ... (Interruptions)

MR. DEPUTY CHAIRMAN: She has every protection. ...(Interruptions)... She has every protection. I said it. ...(Interruptions)... Now, sit down, please. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: Sir, this is. ...(Interruptions)...

श्री नरेश अग्रवालः कहाँ है protection? ...(व्यवधान)...

श्री सत्यव्रत चतूर्वेदीः वे अपनी बात नहीं कह पा रही हैं। ...(व्यवधान)...

16 Re. Threat to the life of [RAJYA SABHA] an M.P. of Tamil Nadu

MR. DEPUTY CHAIRMAN: Anyhow, see, any allegation made or(Interruptions)... Mr. Navaneethakrishnan, please listen to me. ...(Interruptions)... You listen to me. ...(Interruptions)... Any allegation made ...(Interruptions)... You listen to me. You are an advocate. ...(Interruptions)... Listen to me. ...(Interruptions)... Any allegation made against anybody who cannot come here and protect himself is expunged. ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, my life is under threat. ...(Interruptions)... Sir, my life is under threat. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No; you go back. ...(Interruptions)... You go back. ...(Interruptions)... That is over. ...(Interruptions)... Now, Sharad Yadav. ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, my life is under threat. ...(Interruptions)... Sir, my life is under threat. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: No, no. ... (Interruptions) ...

MR. DEPUTY CHAIRMAN: Now, Zero Hour; Shri Sharad Yadav. ... (Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, my life is under threat. ... (Interruptions)

MR. DEPUTY CHAIRMAN: You may write to the hon. Chairman....(Interruptions)... Shri Sharad Yadavji. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: No, Sir. ... (Interruptions)

MR. DEPUTY CHAIRMAN: That is over. I have expunged it. You are not listening. ...(*Interruptions*)... Whatever allegation has been made against anybody who cannot come and defend here, has been expunged. That is over. Sit down. ...(*Interruptions*)... But she will have the protection of the hon. Chairman. No problem. Sit down. ...(*Interruptions*)... Sit down now. ...(*Interruptions*)... Shri Sharad Yadavji. ...(*Interruptions*)...

SHRI BHUBANESWAR KALITA (Assam): Sir, let them assure that she would get protection. ... (Interruptions)...

श्री नरेश अग्रवालः माननीय उपसभापति, इस सदन का सदस्य होने के नाते हमें पूरा अधिकार है। ...(व्यवधान)... इस सदन का सदस्य होने के नाते हमें अपनी निजी बात को कहने का पूरा अधिकार है। हमें इस सदन का protection मिलने का भी पूरा अधिकार है। ...(व्यवधान)... श्री उपसभापतिः Protection है। ...(व्यवधान)...

श्री नरेश अग्रवालः कृपया सुनिए। माननीय सदस्या ने किसी का नाम नहीं लिया है, लेकिन अगर सदस्या कह रही है कि उनको झापड़ मारा गया, उनकी ज़िंदगी को खतरा है ...(व्यवधान)...

श्री उपसभापतिः उन्होंने नहीं बोला। ...(व्यवधान)...

श्री नरेश अग्रवालः उन्होंने कहा है। ...(व्यवधान)... She is saying that. *....(Interruptions)...* श्रीमन्, यह कैसे हो जाएगा? एक सदस्य को मारा जाए, उसकी ज़िंदगी को खतरा हो और सदन में बोलने की अनुमति न हो?(व्यवधान)... यह कैसे होगा?(व्यवधान)...

MR. DEPUTY CHAIRMAN: She did not say that. ... (Interruptions) ...

SHRI NARESH AGRAWAL: She is saying this. ... (Interruptions)

डा. वी. मैत्रेयन (तमिलनाडु)ः नेता जी ने क्या किया? ...(व्यवधान)... अमर सिंह के साथ नेता जी ने क्या किया? अमर सिंह के साथ नेता जी ने क्या किया, यह सदन जानना चाहता है? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: She didn't. ...(*Interruptions*)... She spoke about someone who cannot come here and defend. ...(*Interruptions*)... नरेश जी, हमने नहीं सुना। ...(व्यवधान)... हमने नहीं सुना। ...(व्यवधान)... She did not say that any Member has slapped her. She said that about somebody else. That is what I am saying. ...(*Interruptions*)...

श्री नरेश अग्रवालः नहीं, यह नहीं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I heard it. ... (Interruptions) ...

श्री नरेश अग्रवालः आज इसकी बात है, कल किसी दूसरे सदस्य की बात हो जाए। ...(व्यवधान)... यह कैसे होगा कि सदस्य अपनी बात ही नहीं कह सकता? ...(व्यवधान)...

श्री प्रफुल्ल पटेल (महाराष्ट्र): उन्होंने कहा है कि मुझे इस्तीफा देने के लिए मजबूर किया जा रहा है।...(व्यवधान)...

श्री नरेश अग्रवालः वे कह रही हैं कि मुझे इस्तीफा देने के लिए मजबूर किया जा रहा है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: She didn't say that. ...(Interruptions)...

डा. वी. मैत्रेयनः अमर सिंह के साथ नेता जी ने क्या किया, यह सदन जानना चाहता है। ...(व्यवधान)...

श्री नीरज शेखर (उत्तर प्रदेश)ः आपको नहीं पता? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: She did not say that. She only mentioned about some leader who cannot come and defend here. That is all that I said. ...(*Interruptions*)...

श्री नरेश अग्रवालः इससे क्या हुआ? ...(व्यवधान)...

SHRI PARTAP SINGH BAJWA (Punjab): Sir, they cannot do this. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Let me tell you what I heard. ...(*Interruptions*)... If I am wrong, you can correct me. What I heard is this. She did not say that any Member from this House or the other House has beaten her or slapped her. ...(*Interruptions*)...

DR. V. MAITREYAN: Sir, in fact, she has beaten another Member. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Now, please. ...(Interruptions)... Let me say it. She only said, 'a leader', and I said, 'leader not of this House'. Then I said, 'You are mentioning somebody who cannot come and defend here, so, don't say it.' That is all. ...(Interruptions)...

DR. V. MAITREYAN: Sir, a Member of this House (Interruptions)

श्री नरेश अग्रवालः माननीय उपसभापति जी, अगर एक एमपी को, एक सदन के सदस्य को मारा जाएगा और वह सदस्य अपनी जान को खतरा बताएगा तो क्या सदन का कर्तव्य नहीं बनता है? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I told her, give notice. ... (Interruptions)... I asked her to give notice and also write to the hon. Chairman. ... (Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: Sir, what is this? ... (Interruptions)

श्री नरेश अग्रवालः वे माफी मांगें। ...(व्यवधान)... माफी मांगें। ...(व्यवधान)...

डा. वी. मैत्रेयनः इस सदन के सदस्य को उसने मारा, उसकी बात करो। ...(व्यवधान)... इस सदन के सदस्य को उसने मारा, उसकी बात करो। ...(व्यवधान)...

श्री सत्यव्रत चतुर्वेदीः उसको बोलने भी नहीं देते हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Nareshji, I know that you must have read the newspaper, but she has already said that there was an apology. That matter is settled. That is number one. She said about something else. ...(*Interruptions*)... Then only I said that if it is about a leader who cannot come and defend here, don't say it. She must give a complaint to the Chairman and also write to the Chairman. That is all. Yes, Shri Venkaiah Naidu. ...(*Interruptions*)...

SHRIMATI RAJANI PATIL (Maharashtra): Sir, you must listen to her. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Venkaiah Naidu. ... (Interruptions)

SHRIMATI SASIKALA PUSHPA: Sir, my life and dignity is under threat. Will the Government save me? This is my question, Sir. I want an answer from the Government. ... (Interruptions)... Will they save me? ... (Interruptions)... A woman's life is under threat from the State Government. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: You will have full protection. ...(Interruptions)... That is what she is saying. Why do you worry about that? ...(Interruptions)... That is her complaint. Why do you worry about that? ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, will they make a statement about saving me? ... (Interruptions)...

SHRI ANAND SHARMA: Sir, what is the Government going to do about it? ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. ... (Interruptions)... Let me tell you, the hon. Chairman and the Government will protect you. ... (Interruptions)... Naiduji, you heard her. ... (Interruptions)...

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): Yes, Sir. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: It is up to her to say ... (Interruptions)...

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION; AND MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): Navaneethakrishnanji, please. ...(*Interruptions*)... Sir, I have a humble suggestion to the Chair and also to the House. ...(*Interruptions*)... This discussion is not going to add to the glory of the House. That is one. A Member has committed a mistake of beating another Member. She has apologized of her sin. ...(*Interruptions*)... Try to understand...(*Interruptions*)... Hear me fully. ...(*Interruptions*)...

श्री सत्यव्रत चतुर्वेदीः सर, ये उनको बोलने भी नहीं देते। ...(व्यवधान)... अगर उस महिला का हाउस के अंदर यह हाल है, तो हाउस के बाहर क्या हाल होगा? ...(व्यवधान)...

श्री उपसभापतिः अरे, आप सुनिए। ...(व्यवधान)... Listen to the Minister.

SHRI M. VENKAIAH NAIDU: Whatever it is, the image of the Parliament was at stake for two days. Now, she said something in the House. I am not going to join the issue with her because she has expressed regrets according to me. That should put an end to that. Secondly, if the Member has got any problem with regard to her security, the best way, according to me, is writing to the hon. Chairman.

MR. DEPUTY CHAIRMAN: I told her.

SHRI M. VENKAIAH NAIDU: And then the hon. Chairman will take appropriate action, as you said. So, let us proceed further. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: That is correct. ... (Interruptions)... That is okay. Now, Shri Sharad Yadav ... (Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Excuse me, Sir. Tomorrow something may happen to any Member of this House. Do you think that he or she should not be allowed to express his or her grievance? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No; she was allowed. ... (Interruptions)

SHRI GHULAM NABI AZAD: She has not been allowed to speak. ...(Interruptions)... She has not been allowed to speak whatever she wanted to speak. ...(Interruptions)... She should be allowed. ...(Interruptions)... This can happen with any Member of this House. ...(Interruptions)... Today this has happened with opposition; tomorrow, this can happen with the Ruling Party. ...(Interruptions)... I do not know what the reason is. ...(Interruptions)... But how can a Member of Parliament not be allowed to express her view? ...(Interruptions)...

डा. वी. मैत्रेयनः शायद आपको सुनाई नहीं दिया। ...(व्यवधान)... वे अपनी बात बोल चुकी हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I think she ...(Interruptions)... I allowed her. ...(Interruptions)... I allowed her. ...(Interruptions)... I understood what she said. ...(Interruptions)... Not only me, everybody understood what she said. ...(Interruptions)... I understood what she said. ...(Interruptions)... To say that I didn't allow her is unfair. ...(Interruptions)... That is what I have to say. ...(Interruptions)... Let me go to the next item. आपको मालूम हे कि क्या हुआ। ...(व्यवधान)... She can write to the hon. Chairman; she can approach the hon. Chairman. ...(Interruptions)... He will protect her and the Government will also take. ...(Interruptions)...

श्री नरेश अग्रवालः यह परम्परा गलत होगी। ...(व्यवधान)... कल को अगर किसी दूसरे मेम्बर के साथ यह होगा, तो क्या आप एलाउ नहीं करेंगे? ...(व्यवधान)... यह सदन काहे के लिए बना है? ...(व्यवधान)... अगर एक महिला मेम्बर के साथ कोई दुर्घटना घटी है और वे सदन में अपनी बात कहना चाहती हैं, लेकिन उनको कहने नहीं दिया जाए, यह परम्परा ठीक नहीं है। ...(व्यवधान)... MR. DEPUTY CHAIRMAN: We are seized of the matter. ...(Interruptions)... She will write to the hon. Chairman, as I told. ...(Interruptions)... The Government will take care of her and give protection, if necessary. ...(Interruptions)... Don't worry. ...(Interruptions)... The Government will take care of her and give protection, if necessary. ...(Interruptions)... She will write to the hon. Chairman. ...(Interruptions)...

श्री नरेश अग्रवालः आप एक महिला एमपी को बोलने नहीं दे रहे हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: We will do the needful. ...(Interruptions)... I can assure on behalf of the hon. Chairman, that we will do the needful in this matter. ...(Interruptions)... Okay. If she needs protection, the Government will take care of that; don't worry. We will take care; I can assure you. ...(Interruptions)... Please. Sharad Yadavji for Zero Hour. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदीः उपसभापति जी ...(व्यवधान)... उपसभापति जी, आप इस सदन के अंदर यह एक बहुत गलत उदाहरण बना रहे हैं। ...(व्यवधान)... अगर किसी मेम्बर के साथ कोई घटना घटी है, तो क्या उस मेम्बर को अपनी बात इस सदन के अंदर कहने का कोई अधिकार नहीं है? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: What is this? ...(*Interruptions*)... अब हो गया है। ...(व्यवधान)...

डा. वी. मैत्रेयनः वे अपनी बात पूरी कर चुकी हैं। ...(व्यवधान)...

श्री सत्यव्रत चतुर्वेदीः कौन सा ऐसा नियम है, जो एक मेम्बर को सदन में अपनी बात कहने से रोकता है? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Sit down. ...(Interruptions)... What she said I understood it. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदीः आप उनको अपनी बात कहने दीजिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Everybody understood it. ...(Interruptions)... What is this? ...(Interruptions)... Shri Sharad Yadav...(Interruptions)... Nothing else will go on record. ...(Interruptions)... Nothing else will go on record except what Shri Sharad Yadav says. ...(Interruptions)... Nothing else will go on record. ...(Interruptions)... What else? ...(Interruptions)... It is clear. ...(Interruptions)... Everybody understood it. ...(Interruptions)...